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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 27th OF MARCH, 2023

WRIT PETITION No. 20160 of 2003

BETWEEN:-

**KRISHNA GOPAL VERMA S/O SHRI RAMNIRANJAN
VERMA, AGED ABOUT 48 YEARS, OCCUPATION: BUS
DRIVER R/O CIVIL LINES, REWA (MADHYA PRADESH)**

.....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH
SECRETARY TECHNICAL EDUCATION VALLABH
BHAWAN, MANTRALAYA, BHOPAL (MADHYA
PRADESH)**
- 2. THE PRINCIPAL, GOVT. ENGINEERING COLLEGE
REWA (MADHYA PRADESH)**
- 3. THE DIRECTOR, TECHNICAL EDUCATION
SATPUDA BHAWAN, IVTH FLOOR, BHOPAL
(MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI SOURABH SONI - PANEL LAWYER)

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*This petition coming on for hearing this day, the court passed the
following:*

ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

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